

PUNJAB VIDHAN SABHA SECRETARIAT

Unstarred Questions

**TO BE ASKED AT THE MEETING OF THE PUNJAB VIDHAN SABHA TO BE HELD ON
Friday, the 10 March, 2023**

Details of Government Offices Functioning in Other Building of District Tarn Taran

114. **Sardar Manjinder Singh Lalpura, M.L.A.:-** Will the Agriculture Minister be pleased to state the number of agriculture offices functioning in government and private buildings togetherwith the details thereof ?

To Construct Government Offices for Hon'ble M.L.As.

115. **Sardar Manjinder Singh Lalpura, M.L.A.:-** Will the Chief Minister be pleased to state whether there is any proposal under consideration of the Government to construct government offices for MLAs in the state; if so, the time by which these offices will be constructed ?

To Construct a Trauma Centre in the Assembly Constituency Shutrana

126. **Sardar Kulwant Singh Bazigar, M.L.A.:-** Will the Health and Family Welfare Minister be pleased to state that whether there is any proposal under consideration of the Government to construct a Trauma Centre in Assembly Constituency Shutrana; if so, the time by which it will be materialized ?

To Open B.ED/ETT College in the Assembly Constituency Shutrana

127. **Sardar Kulwant Singh Bazigar, M.L.A.:-** Will the Higher Education Minister be pleased to state that whether there is any proposal under consideration of the Government to open any B.ED or ETT College in the Assembly Constituency Shutrana; if so, the time by which it will be opened ?

Details of the Government and Private Vehicles Registered From 1st April, 2022 to-date

129. 1. **Sardar Sukhbinder Singh Sarkaria, M.L.A.**

2. **Sardar Partap Singh Bajwa:-** Will the Transport Minister be pleased to state that:-

- a) the total number of Government as well as Private vehicles registered in the State from 01/4/2022 to-date togetherwith the category-wise details thereof;
- b) whether R.Cs have been issued to owners of registered vehicles in time or not; the details thereof;
- c) if the reply to part (a) above is in negative, the details of reasons therefor ?

Regarding Providing Machines for Cleaning the Sewerages of Villages and Colonies

132. **Sardar Jiwan Singh Sangowal, M.L.A.:-** Will the Rural Development and Panchayats Minister be pleased to state that:-

- (a) whether it is a fact that the Municipal Corporation, Ludhiana does not provide Machines for cleaning the Sewerages in the Colonies of Panchayats adjoining with the villages falling in the Assembly constituency Ludhiana as these villages and colonies are outside from the limits of the corporation ;
- (b) if the reply to part (a) above be in the affirmative, whether there is any proposal under Consideration of the Government to provide cleaning Machines to Block Dehlon and Block Ludhiana-1for cleaning the Sewerage, if so the time as to when?

To Make Arrangement for E-POS Machines At Ration Depots

133. **Sardar Gurdit Singh Sekhon, M.L.A.:-** Will the food and civil Supplies Minister be pleased to state that:-

- (a) whether it is a fact that there are acute shortage of E-POS Machines at the ration depots in Punjab, due to which people are getting ration late;
- (b) if so the time by which the Government will make arrangement for E-POS Machines at ration depots ?

To widen the Bridge Constructed on Rajasthan feeder and Sirhind feeder

134. **Sardar Gurdit Singh Sekhon, M.L.A.:-** Will the Public works (B&R) Minister be pleased to state that whether two big rivers named Rajasthan feeder and Sirhind feeder crosses on Faridkot Kotakpura road near by Dashmesh School on Talwandi- faridkot road in Assembly Constituency of Faridkot and the bridges constructed over the same are very narrow ; if so, the time by which the government will widen these bridges ?

Details to lease Panchayati Land to Government and Private Institutions

135. **Shrimati Inderjit Kaur Maan, M.L.A.:-** Will the Rural Development and Panchayats Minister be pleased to state that:-

- (a) the village-wise area of Panchayat land given to Government and Private Institutions and the years for which the same has been leased togetherwith the purposes for which the same is given and the Panchayat-wise income from this land;
- (b) whether the department ever checked that the land is being used for the purpose for which it was given or any another work is going on it, the details be given?

Details of Grants Disbursed in All Quotas from the year 2007 to 2022

136. **Shrimati Inderjit Kaur Maan, M.L.A.:-** Will the Local Government Minister be pleased to state that:-

- (a) the amount of Grant disbursed out of all schemes in Lambi, Jalalabad, Patiala Urban, Majitha, Chamkor Sahib, Bathinda Urban Assembly Constituencies from year 2007 to the year 2022;
- (b) whether this Grant has been used properly, if not Whether any investigating agency has been formed; details be given ?

To Release the Prisoners who have Completed their Sentences in Jails

138. **Sardar Sukhpal Singh Khaira, M.L.A.:-** Will the Chief Minister be pleased to state that whether it is a fact that such prisoners, lodged in jails of the state and other jails of the country, who have completed their sentences but not released so far; if so, the reasons for not releasing these prisoners so far alongwith the time by which these prisoners will be released?

To Provide "Cattle Shed" to the beneficiaries of the Villages by the Zila Parishads

140. **Sh. Budh Ram, M.L.A.:-** Will the Rural Development and Panchayats Minister be pleased to state:-

- a) the number of the villages in which "Cattle Sheds" are provided to the beneficiaries by Zila Parishads of Assembly Constituency Budhlada;
- b) whether the amount of grant has been released to these beneficiaries in lieu of Cattle Sheds; if not, the time by which the department will release the grant for cattle shed;
- c) whether the Government will fix the responsibility of the officers for non-releasing of this grant ?

Regarding Salary of Teachers of Adarsh Schools

141. **Sh. Budh Ram, M.L.A.:-** Will the Education Minister be pleased to state:-

- a) whether it is a fact that 70% share of total expenditure Adrash Schools is given by the Government;
- b) whether it is also a fact that salaries are not fully paid as per rules whereas they have to sign on the excess amount of salary and then some amount is taken back from them; if so, whether the government will investigate it and will pay due salary to the teachers?

To Widen the Road from Khanna to Malerkotla

145. **Sardar Jaswant Singh Gajjan Majra, M.L.A.:-** Will the Public Works (B & R) Minister be pleased to state whether there is any proposal of the Government to widen the road from Khanna to Malerkotla; if so, the time as to when the said road will be widened ?

To Give Approval to Bullock Games in Punjab

146. **Sardar Jaswant Singh Gajjan Majra, M.L.A.:-** Will the Animal Husbandry Minister be pleased to state that whether it is a fact that Horse games are legally approved in Punjab but games related with bullock are treated as illegal; if so, the details thereof ?

To Construct the Road of Mahilpur-Jaijon of Assembly Constituency, Chabbewal

150. **Doctor Raj Kumar Chabbewal, M.L.A.:-** Will the Public Works (B & R) Minister be pleased to state that whether there is any proposal under consideration of the Government to construct the road of Mahilpur Jaijon which is in absolutely dilapidated condition so far; if so, the time as to when?

To Install the Potable Water Tubewells in Assembly Constituency, Chabbewal

151. **Doctor Raj Kumar Chabbewal, M.L.A.:-** Will the Water Supply and Sanitation Minister be pleased to state:-

- a) the number of new potable water tubewells proposed to be installed in Assembly Constituency, Chabbewal by the Government;
- b) the time by which the residents of Constituency will be able to get the water from these tubewells ?

Details of Abolished Posts of Printing and Stationery Department

158. **Doctor Sukhwinder Kumar, M.L.A.:-** Will the Printing and Stationery Minister be pleased to state:-

- a) whether it is a fact that the Printing and Stationery Department had abolished approximately 757 sanctioned posts of group-III, and approximately 154 sanctioned posts of grade- IV from years 2017 to June, 2022; if so, the reasons therefor;
- b) whether there is any proposal under consideration of the Government to conduct regular recruitment by creating other new posts of same grade in place of above said posts; if so, the time as to when and if not, the reasons therefor, details be given ?

Details of Outstanding Loans and Repayment of Loans Against the State

159. **Doctor Sukhwinder Kumar, M.L.A.:-** Will the Finance Minister be pleased to state:-

- a) the total amount of loan standing against the State from March, 2017 to March, 2022 togetherwith the amount of loan raised by the State Government from April, 2022 to date alongwith the total outstanding amount of loan standing against the state at present ;
- b) the amount of loan targeted by the State Government to repay during the financial year 2022-23 alongwith the total amount of loan has been repaid so far, whether the loan repaid by the Government is as per the set target or below the target; if the loan repayment is below the target, the reasons therefor, details be given ?

Details of abolished Posts of Home Affairs and Justice Department

160. **Doctor Sukhwinder Kumar, M.L.A.:-** Will the Chief Minister be pleased to State that:-

- (a) whether it is a fact that the Home Affairs and Justice Department had abolished approximately 5367 Sanctioned posts of Grade III and approximately 216 posts of Grade IV from the year 2017 to June 2022, if so, the reasons therefor ;
- (b) whether there is any proposal under consideration of the Govt. to create other new Posts through regular recruitment of same Grade in place of the above said Posts; if so, as to when and if not, the reasons therefor alongwith the details ?

Details of the action taken by Govt. to set up new Industries in the State

164. **Doctor Sukhwinder Kumar, M.L.A.:-** Will the Chief Minister be pleased to State that:-
- the action taken by the Govt. to attract capital investment in the State from country and abroad, to check the migrating industries and to set up new industries in the State from April, 2022 to date;
 - the number of MOUs signed and present status thereof alongwith the names of Industrialists and details of investment made by them in the State together with the detail of employment generated in the State resultantly, the details thereof ?

Name of Authority which grants permission to start new Law College in the State

166. **Doctor Kashmir Singh Sohal, M.L.A.:-** Will the Higher Education Minister be pleased to State the name of authority or body which gives permission to start new Law college in the state ?

Recognized Govt. Colleges for the Study of Law in the State

167. **Doctor Kashmir Singh Sohal, M.L.A.:-** Will the Higher Education Minister be pleased to State the names of Government recognized colleges and non Government recognized Colleges running in the State for the teaching of Law?

Details of Government and Private Drug De-Addiction Centers of the State

176. **Doctor Nachhatar Pal, M.L.A.:-** Will the Health and Family Welfare Minister be pleased to state that:-
- the number of Government and Private drug de-addiction Centers in the State togetherwith the procedure adopted to treat drug de-addiction in de-addiction Centers alongwith the name of various medicine being used;
 - the number of drug addicts treated in these Centers since April, 2017, separately, alongwith the number of persons who have been weaned of the addiction, year-wise and District-wise details be provided?

Details of Officers and Employees Retired From Various Departments of the State Government from Year 2022 to-date

177. **Doctor Nachhatar Pal, M.L.A.:-** Will the Chief Minister be pleased to state the category-wise number of officers and employees, separately, retired from the various departments of the State Government from the year, 2022 to-date; the details be given ?

Details of Loss of Life and Property of People and Security Personnel by the Gangsters and Terrorists Since 2022 to-date

178. **Doctor Nachhatar Pal, M.L.A.:-** Will the Chief Minister be pleased to state whether the Government has given any financial assistance to the affected families of security personnel's and people who have suffered loss of life and property by the hands of Gangsters and Terrorists in the State since 2022 to date alongwith the number of victim families whose one family member has been given Government Job; the district-wise details thereof ?

To Construct New Indoor Stadium at Nabha

190. **Sardar Gurdev Singh Dev Maan, M.L.A.:-** Will the Sports and Youth Services Minister be pleased to state that:-
- whether there is any proposal under consideration of the Government to construct new indoor stadium at Nabha;
 - if not, whether Government will consider on any proposal to construct new indoor stadium with a capacity of 1500-2000 spectators at Nabha; if so, the time as to when ?

Establishment of Press Clubs at Nabha and other Cities of Punjab

191. **Sardar Gurdev Singh Dev Maan, M.L.A.:-** Will the Information and Public Relations Minister be pleased to state whether there is any proposal under consideration of the Government to establish Press Clubs in Nabha and other Cities of Punjab; if so, the time by which it will be established ?

To Provide Special Package for Heavy Industry in Nabha

192. **Sardar Gurdev Singh Dev Maan, M.L.A.:-** Will the Chief Minister be pleased to state whether there is any proposal under consideration of the Government to provide special package for Heavy Industry in Nabha; if not, whether the Government will contemplate over any proposal to provide special package to promote Heavy Industry (like Preet Combine and Tractor, Industry, Malkit Combine and Indane Gas Plant etc.), if so, the time as to when ; details be provided?

To Revise the Timings of Buses Plying to and from Nabha and to Start the Public Bus Service in Rural Area

193. **Sardar Gurdev Singh Dev Maan, M.L.A.:-** Will the Transport Minister be pleased to state whether the Government will contemplate over any proposal to revise the timings of buses plying to and from Nabha (as per the timings of Government colleges and big Schools); and to start Public bus service in Rural area, if so, the time as to when ?

To allot land for Vegetable Mandi at Assembly Constituency Amritsar West

204. **Doctor Jasbir Singh Sandhu, M.L.A.:-** Will the Local Government Minister be pleased to state that whether it is a fact that there is no permanent Vegetable Mandi available at Assembly Constituency Amritsar; if so, whether there is any proposal under Consideration of the Govt. to allot a land for permanent Vegetable Mandi; if so, the time as to when ?

Appointment of Chief Executive Officer in Shrine Board of Bhagwan Valmik Ram Tirath Sthal of Amritsar
205. **Doctor Jasbir Singh Sandhu, M.L.A.:-** Will the Tourism & Culture Affairs Minister be pleased to state that whether it is a fact that appointment of Chief Executive Officer in Shrine Board of Bhagwan Valmik Ram Tirath Sthal of Amritsar has not been made since long time; if so, the time by which the deserving Officer will be appointed ?

Repair of Rigo Bridge of Amritsar

206. **Doctor Jasbir Singh Sandhu, M.L.A.:-** Will the Local Government Minister be pleased to state that whether it is a fact that very old bridge of Amritsar which connects the Assembly Constituency of West and Assembly Constituency of central is known as the name of Rigo Bridge, and due to its dilapidated condition District Administration has imposed a restriction on four wheelers for not passing through on said bridge; if so whether there is any proposal under consideration of the Govt. to repair it ; if so, the time by which the repair work of said bridge will be started ?

To Compensate the Farmers of Assembly Constituency Raikot

238 . **Shri Hakam Singh Thekedar, M.L.A.:-** Will the Revenue Minister be pleased to state:-
(a) the time by which the Farmers of the Assembly Constituency Raikot would be compensated for their damaged crops due to fire;
(b) the figures of damaged crops in various villages in the year 2022 be provided?

To Supply Canal Water for Potable Water in Assembly Constituency Raikot

239 . **Shri Hakam Singh Thekedar, M.L.A.:-** Will the Water Resources and Sanitation Minister be pleased to state whether there is a plan under consideration of the Government to supply Canal water as potable water in Assembly Constituency Raikot; if so, the time by which the said plan will be materialized ?

Chandigarh
The 07 March, 2023

Surinder Pal
Secretary
Punjab Vidhan Sabha.

Note: - *If any question is transferred to other department then it would be deemed to be the same department to which it has been transferred.*